Instructions for filling and submission of FRN application

Date: 19-12-2024

- 1. Insurers shall submit applications for issue of File Reference Number (FRN) to Cross Border Reinsurers (CBRs) latest by 15th March every year to ensure smooth processing of applications in advance.
- 2. Insurers shall ensure adherence to the stipulations and take adequate care to prevent discrepancies during filling up the application form and uploading the documents to prevent delays or avoid complications in the application process.
- 3. Insurers are advised to ensure that:
 - Documents indicating the financial strength and future outlook rating of CBRs issued by international rating agencies are submitted along with the FRN application. The rating should not be older than 12 months from the date of application.
 - All data fields are duly filled up, and no field are left blank.
 - The data entered in the online application and the supporting documents (attached) are in order, duly signed, and endorsed by the authorized officials of the applicant/CBR.
- 4. Insurers shall submit the application for grant of FRN to CBRs in the format defined in the Master Circular on reinsurance dated 31st May, 2024 (attached) and not make any changes on alterations to the same